

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1092
ANSWERED ON:30.07.2010
HONORARIUM TO ANGANWADI WORKERS
Singh Shri Bhupendra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

the details of Union Government share and the State share in the honorarium paid to the Anganwadi workers in different States of the country, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

The sharing pattern of all Administrative and Operating costs including honoraria between Centre and State under the ICDS Scheme is in the ratio of 90:10 in respect of all States. The honoraria prescribed by Government of India for the Anganwadi Workers and Helpers is given in the statement annexed. These rates of honorarium are exclusive of the additional honoraria paid by the States/UTs from their own resources, which vary from State to State.